

ITEM NO.58

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 42051/2022

(Arising out of impugned final judgment and order dated 16-02-2018 in WC No. 43195/2015 21-03-2022 in CMRA No. 319/2021 passed by the High Court Of Judicature At Allahabad)

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Petitioner(s)

VERSUS

M/S BRIGHT INFRACON PVT. LTD & ORS.

Respondent(s)

IA No. 20933/2023 - CONDONATION OF DELAY IN FILING

IA No. 20934/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 20935/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 24267/2023 - EXEMPTION FROM FILING O.T.

IA No. 20936/2023 - EXEMPTION FROM FILING O.T.

IA No. 24261/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 41826/2022 (XI)

IA No. 16373/2023 - CONDONATION OF DELAY IN FILING

IA No. 16374/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 16375/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 24250/2023 - EXEMPTION FROM FILING O.T.

IA No. 16376/2023 - EXEMPTION FROM FILING O.T.

IA No. 24248/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 09-02-2024 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA**

For Petitioner(s) **Mr. Anil Kausjhik, Sr. Adv.
Mr. Rajat Rana, Adv.
Mr. Mayank Gautam, Adv.
Ms. Arunima Dwivedi, AOR**

For Respondent(s) **Ms. Jetendra Singh, Adv.
Mr. Vijendra Kumar Kaushik, Adv.
Ms. Kalpana Sabharwal, Adv.**

Ms. Priyanka Singh, Adv.
Ms. Manju Sharma Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Jetendra Singh, learned counsel has instruction to represent respondent No.1. The counsel prays for and is granted four weeks' time to file counter affidavit. Rejoinder, if any, may be filed within four weeks, thereafter.

(DEEPAK JOSHI)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR